

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **07.11.2023** (TUESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--------------------------------|----------------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 370/2023 For Stay IA No. 1130/2023 For Urgent Listing IA No. 1131/2023 | Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors. WITH | Mr. Anirudh Krishnan | M/s. Mumaneni Vazra Laxmi- R1 |
| 2 | Comp App (AT) (CH) (Ins) No. 382/2023 For Stay IA No. 1159/2023 For Urgent Hearing IA No. 1160/2023 | Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors. | Mr. Aniruddh Krishnan | |
| 3 | Comp App (AT) (CH) (Ins) No. 386/2023 To dispense with IA No. 1174/2023 For Stay IA No. 1175/2023 | Yung Jai Koo Vs HR Polycoats Pvt. Ltd. & Anr. | Mr. Ramasubramaniam Raja | |

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500